

DIVISION BENCH  
COURT - I

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/297(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	YES BANK LIMITED VS BALKRISHNADAS MUNDRA
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

**ORDER**

1. Due to technical glitch on the part of the Ld. Counsel for the Financial Creditor, we are not able to hear.
2. Therefore, this matter is adjourned to **14/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**